

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/255 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
District & Sessions Judge,
Nalbari.

Dated Guwahati the th 10 January, 2025.

Sub: **Station leave permission.**

Ref:- Your letter No.DJNB/074 dtd. 09.01.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 09.01.2025 till the morning of 16.01.2025**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/ 256 /A, dated , 10-01-2025
Copy to.

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

